

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:2670
ANSWERED ON:09.08.2000
UREA FOR TIMBER INDUSTRY
PARSURAM MAJHI

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether any quota of urea for timber industry has been fixed by the Government;
- (b) if so, whether the Government propose to increase the quantity of urea to said quota; and
- (c) the steps initiated by the Government that local farmers get to receive their allocation of urea which goes to timber industry which they presently deprived of?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SBPBK SATYANARAYANA RAO)

(a) No, Sir.

(b) Does not arise.

(c) The State-wise seasonal requirements of urea are assessed in consultation with State Governments. The assessed requirement is met through supplies as per the allocation made under the Fertiliser Control Order. Additional allocations are also made to the States during the course of the season whenever required. The supplies within the State is the responsibility of the State Government.